

CENTRAL ADMINISTRATIVE TRIBUNAL **KOLKATA BENCH**

OA/350/442/2015

Date of Order: 28.08.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Smt. Moutusi Biswas, daughter of Sri Niloy Biswas, aged about 38 years, working as Sister-in-Charge under the Director, National Research Institute of Ayurvedic Drug Development, CORAS, Ministry of Ayush, Govt. of India, 4-CN Block, Sector-V, Bidhan Nagar, Kolkata-700 098, residing at Sonali Apartment, 2^{rid} Floor, 14/25A, Nagandra Nath Road, Kolkata- 700 028.

.. Applicant.

Versus-

- 1. Union of India, service through the Secretary, Ministry of Ayush, Govt. of India, B-Block, G. P.O, Complex, INA Market, New Delhi- 110 023.
- 2. The Director General, Central Council for Research in Ayurvedic Sciences, Jawaharlal Nehru Bharatiya Chikitsa Evan Homeopathy Anusandhan Bhawan, No. 61-65 Institutional Area, Opp 'D' Block, Janakpuri, New Delhi- 110 058.
- 3. The Director, Central Research Institute (Ayurvedic) 4-CN Block, Sector-V, Bidhan Nagar, Kolkata-700098.

.....Respondents.

For the Applicant(s):

Mr. K. Sarkar, Counsel

For the Respondent(s): Ms. D. Nag, Counsel

ORDER (ORAL)

Bidisha Banerjee, Member (J):

Heard Id. Counsel for both the parties.

- 2. Ld. Counsel for applicant submits that he is not aware of any letter dated 24.08.2020 written by the applicant addressed to the Registrar of this Bench for withdrawing the matter.
- 3. Ld. Counsel for respondents submits that the grievance of the applicant has already been redressed.
- 4. Be that as it may, in view of the letter dated 24.08.2020 written by the applicant seeking withdrawal of this application which is placed before us, the OA is disposed of as withdrawn.



(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee) Member(J)

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